Trai rejects telecom panel's plea to review high 5G base price

FE BUREAU
New Delhi, July 8

Trai had in August 2018 recommended auction of about 8,644 MHz of spectrum across bands at an estimated total base price of ₹4.9 lakh crore

THE TELECOM REGULATORY Authority of India (Trai) on Monday stuck to its recommendation on the reserve price of spectrum, including 5G band, which the government wants to put up for auctions later this year.

Last month, amid an industry disquiet over the pricing of spectrum, Digital Communications Commission (DCC) had decided to ask Trai to reconsider its spectrum recommendations, to ensure competition and greater participation of larger set of players in auctions slated for 2019.

DCC felt that Trai should revisit its 2018 suggestions keeping in mind the government's larger objective of digital proliferation, broadband for all and inclusive 5G services. In its detailed response to the department of telecommunications (DoT) on Monday, Trai said it had considered all the relevant factors, including the methodology, assumptions, developments between the spectrum auction in 2016 and its suggestions of August 1, 2018, and the rationale for spectrum valuation and reserve price while giving its recommendations.

"In view of the above, the authority reiterates the spectrum valuation and reserves prices as contained in its recommendations dated August 1, 2018," Trai said. The regulator has, however, yielded ground on the issue of lock-in period it had previously recommended for spectrum in 3300-3600 MHz band (for eligibility on spectrum trading). It has now suggested a lower lock-in period of two years for this band against five years prescribed earlier. "Authority recommends that no roll out obligations should be mandated for spectrum in 3300-3600 MHz band. Further, lock-in period for spectrum in this band for becoming eligible for spectrum trading should be same as in other bands that is two years," Trai said. Trai had in August 2018 recommended auction of about 8,644 MHz of spectrum across bands at an estimated total base price of ₹4.9 lakh crore, but the financially-stressed industry that is reeling under high debt had argued that proposed prices are unaffordable and exorbitant.

Some industry players had pointed out that the average price of 5G band auctioned in countries like South Korea, Spain, the UK and Italy comes out to be ₹84 crore/MHz, whereas Trai's recommended price for the same band is 5 to 6 times higher at ₹492 crore/MHz.

Trai on Monday also asserted that it may not be correct to assume that only the existing licensees will participate in the auction. "The auction is an open process and there is always a possibility of additional players participating in the process," Trai said.

Higher disinvestment may strain credit profiles of CPSEs: S&P

PRESS TRUST OF INDIA
New Delhi, July 8

A HIGHER DISINVESTMENT and dividend target for state-owned firms may strain their credit profiles but steps toward private participation in rail infrastructure are likely to create growth opportunities for corporates, S&P Global Ratings said on Monday.

S&P forecast the general government's net indebtedness at 67.1% of GDP by the end of the current fiscal year against a projected fiscal deficit of 6.7% of GDP. "In the context of fiscal constraints, a higher divestment and dividend target for state-owned entities (SOEs) may strain their credit profiles, especially if an SOE has to buy a government stake in another SOE or pay more dividends than free cash flow allows, to support these policy objectives," it said.

The Budget 2019-20 has set a disinvestment target of ₹1.05 lakh crore, while ₹57,487 crore is expected to come from central public sector enterprises (CPSEs) as dividend.

S&P believes that the government's proposed injection of ₹70,000 crore into the banking sector as capital support should help stabilise financial sector's conditions, although the funding is likely to weigh on government finances at the margin.

Steps towards private participation in rail infrastructure are likely to create growth opportunities for corporates, S&P Global Ratings said

"A more aggressive divestment plan of SOEs and moves toward private participation in rail infrastructure are likely to create growth opportunities for corporates across sectors," it said.

S&P said the government's growing emphasis on private sector participation reflects its limited fiscal space. Capital expenditure as a percentage of total proposed expenditure remains very low at just 12.1%, approximately equal to total expenditure on subsidies.

Elevated general government deficits and indebtedness will continue to cap direct infrastructure investment, S&P said. General government deficits will remain elevated despite the marginal decline at the central government level to 3.3% of GDP this fiscal year projected in the budget, it added.

Tyre makers cheer road-building, frown at butyl rubber duty: Tyre industry has welcomed the Union Budget's proposal to invest ₹100 lakh crore in road-building, but has objected to the hike in import tariff on variants of butyl rubber. Finance minister, according to Automotive Tyre Manufacturers Association (ATMA), has also missed correcting the inverted duty structure of tyres (finished goods category). Upgrade of 1,25,000 km of road length over the next five years under the Pradhan Mantri Gram Sadak Yojana –III will give impetus to auto and tyre sector, according to KM Mammen, Chairman, ATMA. He lauds the proposals for reduction in corporate tax for large number of firms, sops to affordable housing, start-ups and EVs. **—FE BUREAU**

जयपुर विकास प्राधिकरण

इन्दिरा सर्किल, जवाहर लाल नेहरू मार्ग, जयपुर-302004

क्रमांक : F-4(583)JDA/AD(R&DP)/D-915 दिनांक 05.07.2019

सूचना

ई-नीलामी सूचना क्रमांक जविप्रा/ओ.एस.डी.(आर.एम.)/2019 -20/डी-881 दिनांक 01.07.2019 के क्रम में सूचित किया जाता है कि कुबेर कॉम्पलेक्स योजना, गांधी पथ की दिनांक 19.07.2019 को व्यावसायिक भूखण्ड संख्या 8 की नीलामी माननीय उच्च न्यायालय में डी.बी. स्पेशल अपील (रिट) संख्या 754/2019 (जविप्रा व अन्य बनाम छोटु राम व अन्य) लम्बित है। उक्त नीलामी माननीय उच्च न्यायालय के निर्णय के अध्याधीन की जावेगी।

(एस.जेड. शाहिद)
विशेषाधिकारी (संसाधन विकास)

Samwad/C/1251/2019-2020

ACC

ACC Limited
Regd. Office: Cement House,
121, Maharshi Karve Road, Mumbai 400 020
CIN: L26940MH1936PLC002515 Website: www.acclimited.com

NOTICE

Notice is hereby given that a Meeting of the Board of Directors of the Company will be held on ***Thursday, July 18, 2019*** to, inter alia, consider and approve the Unaudited Financial Results of the Company for the second quarter and half year ended June 30, 2019.

For **ACC Limited**
Sd/-
Ramaswami Kalidas
Company Secretary & Head Compliance
FCS-2440

Place: Mumbai
Date: 8th July, 2019

NEELAMALAI AGRO INDUSTRIES LIMITED

Regd. Office: Katary Estate, Katary Post, Coonoor, The Nilgiris- 643 213
Tel: 0423- 2284235, Fax: 0423- 2284080, CIN: L01117TZ1943PLC000117
E-mail: secneelamalai@avtplantations.co.in
Website: www.neelamalaiagro.com

NOTICE OF LOSS OF SHARE CERTIFICATES

NOTICE is hereby given that share certificate/s nos. 3375 and 9092 bearing distinctive nos. 314502-314563 and 625438- 625499 respectively for an aggregate of 124 equity shares of Rs. 10 each issued by the company in the name/s of Deepak Gangavishandas Bajaj having Folio No. 00001471 had been reported lost/misplaced and the registered shareholders/claimants thereto had applied to the company for issue of the duplicate share certificate/s.

The public is hereby cautioned against dealing in anyway with the share certificates. Any objection to the issue of duplicate share certificates as stated above should be intimated to the company's Registered Office within 15 days from the date of release of this advertisement. If no objection is received within 15 days, the company will proceed to issue the duplicate share certificates.

For Neelamalai Agro Industries Limited
Sd/-
S.Lakshmi Narasimhan
Company Secretary & Compliance Officer

Chennai
08.07.2019

PSPCL Punjab State Power Corporation Limited

Regd. Office: PSEB Head Office, The Mall, Patiala - 147001
CIN: U40109PB2010SGC033813, Website: www.pspcl.in

GURU HARGOBIND THERMAL PLANT, LEHRA MOHABBAT

Phone: 0164-2756347, Fax No. 0164-2756255, E-mail: se-hq-op-lehra@pspcl.in
GSTIN 03AAFCP5120Q1ZC

NOTICE INVITING TENDER

Tender Enquiry No.: 1184/O&M/PC-2112 **Dated: 05.07.2019**
Short Description:- Spares for LP Water Pumps, HP Water Pumps, Seal Water Pumps and Cooling Water Pumps.

Quantity = As per NIT

Last Date & Time for Downloading of Documents **13.08.2019** upto 12.00 Noon.
Last Date & Time for Receipt/Opening of e-Tenders **14.08.2019** upto 11.30 A.M./ at 12.00 Noon.

Tender Specification can only be downloaded from PSPCL website: **https://pspcl.abcprocure.com**. Details regarding e-Tendering is available on website: **www.pspcl.in**.

Note:- The Prospective Bidders are requested to get clarification from this Office (Intending Officer: 96461-20640) and/or M/s. e-Procurement Technologies Ltd. Contact Number +91-9904407988 in case of any difficulty regarding upload of the tender well in time. All the Prospective Bidders are requested to get their Digital Signature well in time, so as to submit tenders through e-Tendering only.

Note: It is informed that in case Tender Process is not completed due to any reason, no Corrigendum will be published in Newspapers. Details regarding Corrigendum may be seen on official, PSPCL website: **www.pspcl.in**.

Sd/- Dy. Chief Engineer/HQ,
For Chief Engineer/O&M,
GHTP, Lehra Mohabbat.

GHTP-39/19
C-6143/Pb.

HATHWAY BHAWANI CABLETEL & DATACOM LIMITED

Registered Office : 805/806, Windsor, 8th floor, Off CST Road, Kalina, Santacruz (East), Mumbai - 400098
CIN: L65910MH1984PLC034514
Tel No: 022 67742500; Fax: 022 67742400 ; Website: www.hathwaybhawani.com; Email: investors.bhawani@hathway.net

EXTRACT OF STATEMENT OF STANDALONE & CONSOLIDATED UNAUDITED FINANCIAL RESULTS FOR THE QUARTER ENDED JUNE 30, 2019

(Rs. in Lakhs)

Sr. No.	Particulars	Standalone				Consolidated			
		Quarter ended June 30, 2019 (Unaudited)	Quarter ended March 31, 2019 (Audited)	Quarter ended June 30, 2018 (Unaudited)	Year ended March 31, 2019 (Audited)	Quarter ended June 30, 2019 (Unaudited)	Quarter ended March 31, 2019 (Unreviewed)	Quarter ended June 30, 2018 (Unreviewed)	Year ended March 31, 2019 (Audited)
1	Total Income from Operations	117.59	108.41	122.24	489.79	117.59	108.41	122.24	489.79
2	Net Profit / (Loss) for the period (before Tax and Exceptional items)	45.60	8.15	(2.58)	20.23	45.60	8.15	(2.58)	20.23
3	Share of net Profit / (Loss) of Joint venture accounted for using the equity method	-	-	-	-	(1.88)	1.00	(1.17)	(3.51)
4	Net Profit / (Loss) for the period before tax (after Exceptional items)	45.60	(6.37)	(2.58)	5.71	43.72	(5.37)	(3.75)	2.20
5	Net Profit / (Loss) for the period after tax (after Exceptional items)	71.68	(6.37)	(2.58)	5.71	69.80	(5.37)	(3.75)	2.20
6	Total Comprehensive Income / (Loss) for the Period (comprising Profit / (Loss) for the period after tax and Other Comprehensive Income (after tax))	70.63	(2.81)	(4.08)	7.40	68.75	(1.81)	(5.25)	3.89
7	Paid up Equity Share Capital (Face value of Rs.10/- each)	810.00	810.00	810.00	810.00	810.00	810.00	810.00	810.00
8	Earnings Per Share - (Basic, Diluted and not annualised) (in Rs.)	0.88	(0.08)	(0.03)	0.07	0.86	(0.07)	(0.05)	0.03

Notes:-

1 The above is an extract of the detailed format of Financial Results for the quarter ended June 30, 2019 filed with Stock Exchange under Regulation 33 of SEBI (Listing Obligation and Disclosure Requirements) Regulations, 2015. The full format of the Quarterly Financial Result is available on the Stock Exchange website (www.bseindia.com) and on the Company website (www.hathwaybhawani.com).

2 The above results have been reviewed by the Audit committee and approved by the Board of Directors in its meeting held on July 08, 2019.

For Hathway Bhawani Cabletel & Datacom Limited
Sd/-
Vatan Pathan
Director & Chief Executive Officer
DIN - 07468214

Place : Mumbai
Date : July 08, 2019

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ujjivan
Build a Better Life

Ujjivan Financial Services Limited
CIN No: L65999KA2004PLC035329
Registered Office: Grape Garden, No. 27, 3rd A Cross, 18th Main, 6th Block,
Koramangala, Bengaluru 560 095 Phone: +91 80 4071 2121;
Email: compliance@ujjivanfin.com, www.ujjivan.com

NOTICE OF 15TH ANNUAL GENERAL MEETING, REMOTE E-VOTING INFORMATION AND BOOK CLOSURE

Notice is hereby given that:

1. The 15th Annual General Meeting ("AGM") of the Company will be held on Friday, August 02, 2019 at 04:00 P.M. at Annex II, No. 23-26, Grape Garden, No. 17th H Main, 6th Block, Koramangala, Bangalore –560095 to transact the business as set forth in the Notice of the Meeting dated May 30, 2019.
2. Electronic copies of the Notice of AGM and Annual Report for FY 2018-19 have been sent to all the members whose email IDs are registered with the Company/ Depository Participant(s) and physical copy has been sent to the members whose email IDs are not registered at their registered address in the permitted mode. The same are also available on the website of the Company at www.ujjivan.com. The dispatch of Notice of AGM together with the Annual Report has been completed.
3. Members, whose names are recorded in the Register of Members or in the Register of Beneficial Owner maintained by the Depositories, as on cut-off date, Friday, July 26, 2019, shall be entitled to avail the facility of e-voting as well as voting in the Annual General Meeting and may cast their vote electronically on the Ordinary Business(s) and special businessas set out in the Notice of the AGM through electronic voting system of M/s. Karvy Fintech Private Limited (Karvy). All the members are informed that:
   a. The business as set forth in the Notice of the AGM may be transacted through voting by electronic means;
   b. The remote e-voting shall commence on Monday, July 29, 2019 (10:00 a.m. IST);
   c. The remote e-voting shall end on Thursday, August 01, 2019 (5:00 p.m. IST);
   d. The cut-off date for determining the eligibility to vote by electronic means or at the AGM is July 26, 2019;
   e. E-voting by electronic mode shall not be allowed beyond 05:00 p.m. IST on August 01, 2019;
   f. Any person, who acquires shares of the Company and becomes member of the Company after dispatch of the Notice of the AGM and holding shares as of the cut-off date i.e. July 26, 2019 may obtain the login ID and password by sending a request at mohsin.mohd@karvy.com. However, a person is already registered with Karvy for e-voting then existing user id and password can be used for casting vote;
   g. Members may please note that: (i) the remote e-voting module shall be disabled by Karvy beyond 5:00 p.m. IST on August 01, 2019 and once the vote on a resolution is cast by the member, the member shall not be allowed to change it subsequently; (ii) the facility for voting through electronic voting system ('Insta Poll') shall be made available at the AGM. The Members attending the meeting should note that those who are entitled to vote but have not exercised their right to vote through Remote e-voting may vote at the AGM through 'Insta Poll'; (iii) the members who have cast their vote by remote e-voting prior to the AGM may also attend the AGM but shall not be entitled to cast their vote again; (iv) a person whose name is recorded in the register of members or in the register of beneficial owners maintained by the depositories as on the cut-off date only shall be entitled to avail facility of remote e-voting as well as voting at the AGM through Insta poll;
   h. The Notice of the AGM is available on the Company's website www.ujjivan.com and also on the Karvy's website https://evoting.karvy.com
   i. In case of queries, members may please refer to the Frequently asked Questions (FAQs) for members and e-voting user manual for members at the Downloads Section of https://evoting.karvy.com or call on toll free no. : 1-800-34-54-001, or contact Mr. Mohd Mohsin Uddin, Senior Manager, Karvy Fintech Pvt. Ltd., Karvy Selenium, Tower B, Plot number 31 & 32, Financial District, Gachibowli, Hyderabad 500 032, Phone: +91 040 6716 1562 Email: mohsin.mohd@karvy.com.
4. The Register of Members and the Share Transfer Books of the Company will remain closed from Saturday, July 27, 2019 to Friday, August 02, 2019 (both days inclusive) for annual closing and determining the entitlement of the shareholders to the final dividend for FY 2018-19.

For **Ujjivan Financial Services Limited**

Sd/-
Sanjeev Barnwal
Company Secretary and Compliance Officer

Place: Bangalore
Date: July 08, 2019

DELHI JAL BOARD
OFFICE OF THE EXECUTIVE ENGINEER WEST-III

NANGLOI PH-III: NEAR BARAT GHAR: NEW DELHI-41
N.I.T. No. 21 WEST - III/ (2019-20)

S. No	Description	Amount put to tender	Tender Fee	Earnest Money	Date of release of tender in e procurement solution	Last date/time for tender download through e procurement solution
1.	Road restoration after providing and laying water distribution system in JJC Sawda Ghevra in Mundka- Constituency AC-08 under EE(West)III.	Rs. 2,19,92,923/-	Rs. 1500/-	Rs. 4,40,000/-	06.07.2019 I.D. No 2019_DJB_175781_1	29.07.2019 at 3:00 PM

Further details in this regard can be seen at (**http://govtprocurement.delhi.gov.in**.)

ISSUED BY P.R.O. (WATER)
Advt. No. J.S.V. 142/2019-20

Sd/-
EX. ENGINEER (WEST)-III

MUTUALFUNDS
Sahi Hai

uti
UTI Mutual Fund
Haq, ek behtar zindagi ka.

NOTICE - CUM - ADDENDUM

Official Points of Acceptance (OPA) - New UTI Financial Centre (UFC) at Jhansi (Uttar Pradesh) and Change of Address of Jalandhar (Punjab) UFC

(A) New UFC at Jhansi (Uttar Pradesh)

UTI Asset Management Company Limited is opening a new UFC at Jhansi (Uttar Pradesh) as mentioned below.

New UFC Address	Region	Zone	Effective Date
UTI Financial Centre 1st Floor, Basera Arcade, (Plot No. 551/1 & 556/2) BKD-Chitra Road, In front of Dhyanchand Stadium, Civil Lines, Jhansi, Uttar Pradesh Tel. No. 0510 - 2441877	Uttar Pradesh	North	July 13, 2019

The above UFC shall be an OPA for UTI Mutual Fund and all transactions / investor service requests pertaining to UTI Mutual Fund Schemes shall be accepted at this UFC.

(B) Change of Address of Jalandhar (Punjab) UFC

The address of Jalandhar (Punjab) UFC is changed as under:

UFC Location	Old Address	New Address	Region	Zone
Jalandhar	UTI Financial Centre, "Ajit Complex", First Floor, 130 Ranjit Nagar, G.T. Road, Jalandhar – 144 001, Punjab Tel. No. 0181 – 2232475/6	UTI Financial Centre, Office No.32-33, 1st Floor, City Square Building, Civil Lines, Jalandhar – 144 001, Punjab Tel. No. 0181 – 2232475/6	Chandigarh	North

This addendum No. 23/2019-20 is an integral part of the Statement of Additional Information (SAI) and Scheme Information Document (SID)/Key Information Memorandum (KIM) of the schemes of UTI Mutual Fund and should be read in conjunction with SAI & SID/KIM.

For UTI Asset Management Company Limited

Sd/-
Authorised Signatory

In case you require any further information, the nearest UTI Financial Centre / Official Points of Acceptance may please be contacted.

Mumbai
July 08, 2019 **Toll Free No.: 1800 266 1230** **Website: www.utimf.com**

REGISTERED OFFICE: UTI Tower, 'Gn' Block, Bandra Kurla Complex, Bandra (E), Mumbai - 400051. Phone: 022 – 66786666. UTI Asset Management Company Ltd. (Investment Manager for UTI Mutual Fund) E-mail: invest@uti.co.in. (CIN-U65991MH2002PLC137867)
For more information, please contact the nearest UTI Financial Centre or your AMFI/NISM certified UTI Mutual Fund Independent Financial Advisor, for a copy of Statement of Additional Information, Scheme Information Document and Key Information Memorandum cum Application Form.

Mutual Fund investments are subject to market risks, read all scheme related documents carefully.

PUBLIC ANNOUNCEMENT FOR THE ATTENTION OF EQUITY SHAREHOLDERS OF GARV INDUSTRIES LIMITED

Registered Office – H. NO. 8885, G. NO.- 2, Multani Dhanda, Paharganj, Delhi- 110055
Tel: +91- 23629277, Email- info@garvindustries.com; Website: www.garvindustries.com
Corporate Identification Number: L4990DL2017PLC324826

PUBLIC ANNOUNCEMENT UNDER REGULATION 3(1) AND 4 READ WITH REGULATION 13, 14, 15(1) OF THE SECURITIES AND EXCHANGE BOARD OF INDIA (SUBSTANTIAL ACQUISITION OF SHARES AND TAKEOVERS) REGULATIONS, 2011 ("REGULATIONS"), AND AS AMENDED FROM TIME TO TIME
OPEN OFFER FOR ACQUISITION OF UPTO 26,52,000 FULLY PAID-UP EQUITY SHARES OF FACE VALUE RS. 10 EACH ("EQUITY SHARES") REPRESENTING 26.00% OF THE TOTAL ISSUED, OUTSTANDING AND FULLY PAID-UP EQUITY SHARE CAPITAL CARRYING VOTING RIGHTS OF GARV INDUSTRIES LIMITED, A COMPANY REGISTERED UNDER THE COMPANIES ACT, 2013 AND HAVING ITS REGISTERED OFFICE AT H. NO. 8885, G. NO. – 2, MULTANI DHANDA, PAHARGANJ, DELHI- 110055 ("TARGET COMPANY") FROM THE PUBLIC SHAREHOLDERS (DEFINED BELOW) OF THE TARGET COMPANY BY MR. SWARANJEET SINGH SAYAL AND MR. RUBALJEET SINGH SAYAL ("ACQUIRERS"), FOR CASH, (HEREINAFTER REFERRED TO AS THE "OFFER" / "OPEN OFFER").

This Public Announcement ("PA" or "Public Announcement") is being issued by Fast Track Finsec Private Limited ("FTFPL"), ("Manager to the Offer") for and on behalf of Acquirers to the Public Shareholders of the Target Company pursuant to and in Compliance with, amongst others, Regulations 3(1) and 4 of Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeovers) Regulations, 2011 and subsequent amendments thereto {("SEBI (SAST) Regulations, 2011"/"Regulations"}.

For the purpose of this Public Announcement, the following terms have the meanings assigned to them below:

(a) "Selling Shareholders" shall mean all the promoters and promoter group of the Target Company, namely Mrs. Daya Bansal, Mr. Sachin Gupta, Mr. Rishu Agarwal, Mrs. Usha Devi Agarwal and R S Services Private Limited.

(b) "Public Shareholders" shall mean all the public shareholders of the Target Company, other than (i) the Acquirers, (ii) the parties to the SPA (defined below for the sale of equity shares of the Target Company and (iii) persons deemed to be acting in concert with parties at (i) and (ii) above, in compliance with the provisions of regulation 7(6) of the Takeover Regulations.

1) OFFER DETAILS:

1.1Offer Size: The Acquirers hereby make this Open Offer ("Offer") to all the public shareholders of the Target Company to acquire upto 26,52,000 fully paid up Equity Shares of face value of INR 10/- (Rupees Ten Only) each of the Target Company ("Equity Share"), as on the date of this Public Announcement, representing 26% of the total issued, outstanding and fully paid- up Equity Share Capital carrying voting rights of the Target Company (Offer Size), subject to the terms and conditions mentioned in this Public Announcement ("PA"), Detailed Public Statement ("DPS") and Letter of Offer ("LOF") that are proposed to be issued in accordance with the Regulations.

1.2 Offer Price/ Consideration: The Offer Price of INR 10.65/- (Rupees Ten & Sixty Five Paisa Only) per Equity Share ("Offer Price") which is calculated in accordance with Regulation 8 of the Regulations. Assuming full subscription in the Open Offer, the total consideration payable by the Acquirers will be Rs. 2,82,43,800 (Rupees Two Crore Eighty Two Lakh Forty Three Thousand Eight Hundred Only) ("Maximum Consideration").

1.3 Mode of Payment: The Offer Price is payable is "Cash" in accordance with Regulation 9 of the Regulations.

1.4 Type of Offer: This is a Triggered Offer under Regulations 3(1) & 4 of the Regulations. This Open Offer is not subject to any minimum level of acceptance in terms of Regulation 19 of the Regulation. This is not a competing offer in terms of Regulation 20 of the Regulations.

2) TRANSACTION WHICH HAS TRIGGERED THE OPEN OFFER OBLIGATIONS (UNDERLYING TRANSACTION)

Details of underlying transaction

Type of Transaction	Mode of Transaction	Shares/ Voting rights acquired/ proposed to be acquired		Total Consideration for shares /Voting Rights acquired (INR)	Mode of payment	Regulation which has triggered
		Number	% vis a vis total equity / voting capital			
Direct Acquisition	Share Purchase Agreement ("SPA") dated 09.07.2019	69,99,800	68.63%	74547870	Cash	3(1) and 4

3) Details of the Acquirer(s) / PAC

Details	Acquirer 1	Acquirer 2	Total
Name of Acquirers	Mr. Swaranjeet Singh Sayal	Mr. Rubaljeet Singh Sayal	2 (No.)
PAN	AASPS8172M	AASPS8173L	-
Address	124 A, Central Avenue, Sainik Farms, Deoli Hauz Khas, South Delhi, Delhi – 110062	124 A, Central Avenue, Sainik Farm, Tigri Hauz Khas, South Delhi, Delhi – 110062	-
Name(s) of persons in control/promoters of acquirers/ PAC where Acquirers/PAC are companies	N.A.	N.A.	-
Name of the Group, if any, to which the Acquirer/PAC belongs to-	N.A.	N.A.	
Pre-Transaction shareholding ● Number of equity shares in the Target Company ● % of total share capital	 Nil Nil	 Nil Nil	
Proposed shareholding After the acquisition of shares which triggered the Open Offer	35,00,000 34.32%	34,99,800 34.31%	69,99,800 68.63%
Any other interest in the Target Company	Nil	Nil	-

There is no Person Acting in Concert in relation to the present Open Offer within the meaning of 2(1)(q) of the Regulations.

4) Details of selling shareholders, if applicable*

Name, PAN & Address	Part of promoter group (Yes/ No)	Details of shares/ voting rights held by the selling shareholders			
		Pre-Transaction		Post-Transaction	
		No. of shares	% vis a vis Total Share Capital	No. of shares	% vis a vis Total Share Capital
R S Services Private Limited PAN: AAACR0211K Address: 8885/2, Multani Dhanda, Pahar Ganj, Delhi- 110055	Yes	6995800	68.59	Nil	Nil
Mrs. Daya Bansal PAN: AFWPR2276J Address: 8885/2, Multani Dhanda, Pahar Ganj, Delhi- 110055	Yes	1000	0.01	Nil	Nil
Mr. Sachin Gupta PAN: AEYPG5300H Address: B 102, Malviya Nagar, New Delhi-	Yes	1000	0.01	Nil	Nil
Mr. Rishu Agarwal PAN: ADLPA5264C Address: 8885/2, Multani Dhanda, Pahar Ganj, Delhi- 110055	Yes	1000	0.01	Nil	Nil
Mrs. Usha Devi Agarwal PAN: ABNPA1685P Address: A-3/14-15, Sector-11, Rohini, New Delhi	Yes	1000	0.01	Nil	Nil

5) INFORMATION ABOUT THE TARGET COMPANY

5.1. Garv Industries Limited, a company originally incorporated as a Public Limited company under the Companies Act, 2013 vide certificate of Incorporation dated October 12, 2017 as Garv Industries Limited. The CIN No. of the Company is L74990DL2017PLC324826.
5.2. Presently, Registered Office of the Target Company is situated at H NO. 8885, G. No.-2, Multani Dhanda, Paharganj, Central Delhi – 110055, Delhi.
5.3. As on date of this PA the Authorised Share Capital of the Company is INR 10,25,00,000 (Rupees Ten Crores Twenty Five Lakhs Only) divided into 1,02,50,000 (One Crore Two Lakh Fifty Thousand) Equity Shares of INR 10/- each and the Issued, Subscribed and Paid-up Capital of the Target Company is 10,20,00,000/- (Rupees Ten Crores Twenty Lakhs Thousand) divided into 1,02,00,000 (One Crore Two Lakh) Equity Shares of INR 10/- (Rupees Ten Only) each.
5.4. Presently 1,02,00,000 (One Crore Two Lakh) Equity Shares of the Target have been listed on SME platform of BSE Limited ("BSE") with Script Code 541276.
5.5. There are no partly paid up Equity Shares of the Target Company.
5.6. Presently the Board of Directors of the Target Company comprises of Mr. Rishu Agarwal, Mrs. Daya Bansal, Mr. Amit Agarwal & Mr. Vishal Aggarwal (Source: MCA website). As on the date of PA, none of the director were representatives of the Acquirer.
5.7. There are no outstanding convertible instruments such as warrants/FCDs/PCDs etc of the Target Company.
(Source: Annual Report for the year ended March 31, 2018)

6) OTHER TERMS OF THE OFFER

6.1 The details of the Open offer will be published in the newspaper in terms of the provisions of Regulations 13(4) and 14(3) of the Regulations vide a Detailed Public Statements ("DPS") on or before 16.07.2019.
6.2 The Acquires undertake that they are aware of and will comply with their obligation under the Regulations and have adequate financial resources to meet the offer obligations in terms of Regulations 25(1) of the Regulations in relation to the offer.
6.3 In this PA, any discrepancy in any table between the total and sums of the percentage listed is due to rounding off.
6.4 This offer is not subject to any minimum level of acceptance.
6.5 This PA is not being issued pursuant to a competing offer in terms of Regulation 20 of the Regulations.

Issued by Manager to the Offer

FAST TRACK FINSEC PRIVATE LIMITED
CIN: U65191DL2010PTC200381
B-502, Statesman House, 148 Barakhamba Road, New Delhi – 110001
Telephone: +91-11-43029809
Email: pawanmahur@ftfinsec.com
Investor Grievance Email: investor@ftfinsec.com
Website: www.ftfinsec.com
Contact Person: Mr. Pawan Mahur
SEBI Reg. No: INM000012500

For & On behalf of the Acquirers
Sd/- **Sd/-**
Swaranjeet Singh Sayal **Rubaljeet Singh Sayal**
Place: New Delhi
Date: 09.07.2019